

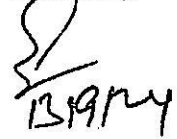
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**  
**TIS HAZARI COURTS: DELHI**

**ORDER**

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok-Adalat to be held on 14.09.2024 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Place of present posting	Mobile No.
1	Hari Om EC: 22089138	Peon	Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO), Central, THC	8059969709
2	Rohit EC: 36735288	Peon	Sh. Sahil Gupta, Ld. Civil Judge-07, Central, THC	8570919282
3	Pawan Kumar EC: 44836723	Peon	Sh. Balwinder Singh, Ld. ASJ FTSC (POCSO)-01, Central, THC	9812566539
4	Lokesh EC: 39139130	Peon	Sh. Vinay Singhal, Ld. DJ-09, Central, THC	8010720619
5	Sunita Dua EC: 43933693	Peon	Sh. Muneesh Garg, Ld. ASJ (POCSO)-01, Central, THC	9210070837
6	Sunil EC: 42093504	Peon	Sh. Praveen Singh, Ld. DJ-11 Central, THC	9990466277
7	Manish Kumar EC: 70918824	Peon	Ms. Divya Gupta, Ld. JMFC (NI Act)-05, Central, THC	8383863784
8	Akshay EC: 82248622	Peon	General Branch, Central, THC	9650830517
9	Deepak Kumar EC : 55136568	Peon	Admin. Branch-II, Central, THC	7357251101
10	Deepak EC: 72725529	Peon	Nazarat Branch, Central, THC	7700070930
11	Mohan Lal EC: 92103	Peon	Office Pool, Admn.III, Central, THC	9873025019
12	Mahesh Chand Meena EC: 21838814	Peon	Office Pool, Admn.III, Central, THC	9968583084
13	Subhash EC: 55452809	Peon	Office Pool, Admn.III, Central, THC	9599389859
14	Parveen Dayma EC: 25832344	Peon	Office Pool, Admn.III, Central, THC	9811232387
15	Raj Kumar EC: 45249805/10851	Peon	R & I Branch, Central, THC	8076519227

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(Sanajy Garg-I)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 51823-84/Admn-III/HQs/Delhi/2024

Dated, Delhi the 13/SEP/2024

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

  
Administrative Officer (Judicial),  
Admn.III, Central Tis Hazari Courts, Delhi